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S.O. 1254(E).—In the notification of the Ministry of Environment and Forests, Government of India, number S.O. 1004(E), dated the 5th May, 2011, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) of the same date, at page 1, in line 3, for “with effect from the date of publication of this notification for a period of five years”, read “for a period of five years from the date on which they enter upon their office”.

[F.No. 17/11/2011-PL/NGT]
RAJNEESH DUBE, Jt. Secy.

S.O. 1255(E).—In the notification of the Ministry of Environment and Forests, Government of India, number S.O. 1005(E), dated the 5th May, 2011, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) of the same date, at page 2, in line 3, for “with effect from the date of publication of this notification for a period of five years”, read “for a period of five years from the date on which they enter upon their office”.

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